

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.07.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 10.07.2025 &

11.07.2025 respectively, were not taken up. The next dates of hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 373 of 2024	Silver Bank Ltd. Vs. BLA Power Pvt. Ltd.	10.07.2025	05.08.2025
	Part Heard			
2.	Comp. App. (AT) (Ins) No. 517 of 2024 Part Heard	Express Resorts & Hotels Ltd. Vs. Amit Jain & Ors.	10.07.2025	06.08.2025
3.	Comp. App. (AT) (Ins) No. 289-291 of 2024 & I.A. No. 1015, 1016, 1017 of 2025 Part Heard	Rare Asset Reconstruction Ltd. Vs. VR2 Land Development Pvt. Ltd. & Ors.	10.07.2025	07.08.2025
4.	Comp. App. (AT) (Ins) No. 1330 of 2024 Part Heard	Godrej Projects Development Ltd. Vs. Kailash T. Shah, Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd.	10.07.2025	07.08.2025
		With		

			V	Vebsite: <u>www.nclat.nic.in</u>
5.	Comp. App. (AT) (Ins) No. 1345 of 2024	Prakhhyat Dwellings LLP Vs. Kailash T. Shah Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd.	10.07.2025	07.08.2025
6.	Comp. App. (AT) (Ins) No. 1012 of 2024 Part Heard	IFCI Ltd. Vs. Ashok Kumar Sarawgi, RP for Kohinoor Steel Pvt. Ltd.	11.07.2025	12.08.2025

By order of Hon'ble Chairperson -Sd/-Registrar